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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**


**APPLICATION NUMBER :  
PETITION NUMBER : TCP/59/2016  
NAME OF THE PETITIONER(S) : C Manoharan  
NAME OF THE RESPONDENT(S) : Mathi Leathers Pvt Ltd and 7 others  
UNDER SECTION : 397/398, 111, 237**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A.M. Sridharan	Counsel for Petitioner LB 17	Am Jann
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**ORDER**

Shri A M Sridharan, counsel for petitioner present and prayed time for furnishing the clarifications sought before the Hon'ble High Court of Madras in relation to the orders in CA 44/2011 and CP 100/2011. Time extended at request. Put up on 15.03.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)